PATNA HIGH COURT, PATNA
NOTIFICATION

Dated:07.10.2026

No. 1381 **A**: In exercise of the powers conferred under Sub- Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Civil Judges (Junior Division) named in column no. 2 of the table given below, the powers of a Judicial Magistrate of the 1st Class also for the district noted against their names in column no. 3 of the table.

Sl. No.	Name of the Officer with designation and present place of posting along with Judgeship / Station	Name of the District
1.	2.	3.
1.	Sri Vinit Kumar Sah Civil Judge (Jr. Division), Raxaul at Motihari	East Champaran
2.	Sri Naresh Kumar Civil Judge (Jr. Division), Teghra (Begusarai)	Begusarai

By order of the High Court
Sd/- Rupesh Deo
Registrar General

Memo No. 91128 - 91154 **/ Dated, Patna the** 07.10.2026

Copy forwarded to the the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna /Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, Infrastructure Cell, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ the Principal District and Sessions Judges, East Champaran at Motihari, Begusarai for information (**and communication to the officers concerned.**

The aforesaid officers shall take up Civil and Criminal Cases proportionately in such a way so that their disposal of Civil and Criminal matters must be in the ratio of 70:30, otherwise they will suffer penalty.)

(-) For P. D. Js. concerned only.

By order of the High Court

Registrar General